

(15)

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH - I
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/10/2019**

**PRESENT: SHRI B S V PRAKASH KUMAR, MEMBER-JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL**

**APPLICATION NUMBER :
PETITION NUMBER : CP/1044/2019
NAME OF THE PETITIONER(S) : NAJMA MEERAN & 3 OTHERS
NAME OF THE RESPONDENT(S) : MOUNTAIN ESTATES PVT LTD & 4 OTHERS
UNDER SECTION : 59 OF CA 2013**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1. S. Hanuman &
for Sricharan Rangas

Petitioner.



Geehanjali T
for M/s Arjuna Doka

1st Respondent



Dr. Vinod
for B. Dhananjay

2nd Respondent



ORDER

At request of both the parties, list this matter on **25.11.2019**.

-SD-
ANIL KUMAR B
MEMBER (TECHNICAL)

-Sd-
(B. S.V. PRAKASH KUMAR)
Member (Judicial)

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